

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.133- IA/749(AHM)2021  
ITEM No.134- IA/778(AHM)2021  
in  
**CP(IB) 247 of 2020**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Surya Exim Ltd

.....Applicant

.....Respondent

**Order delivered on: 15/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Advocate I/b.  
Thakkar & Pahwa, Advocate,  
For the Respondent : Ms. Pragati Tiwari, Advocate along with  
Mr. Vishal J. Dave, Advocate.

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 17.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**